

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

86/14(1)/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.04.2018.**

**NAME OF THE COMPANY: M/s. Nirmal Manufacturing & Allied Industries
Limited**

SECTION OF THE COMPANIES ACT: 14(1)

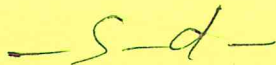
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Ms. Archana Bansal, CS		
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	For the Respondent:	None		
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ORDER

Notice to the ROC returnable on 23rd May, 2018. Publication also been effected in the English & Hindi Edition of daily newspaper Business Standard. Notice also be effected on the 6 creditors. Compliance affidavit be filed. Copy of the ^{MTG} MTG-14 shall also be filed in this case.



**(Deepa Krishnan)
Member (T)**



**(Ina Malhotra)
Member(J)**